

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

MEMO OF PARTIES

**Original Application No. 45/2025/EZ
(Earlier O.A. No. 36/2025/PB)**

**Ajay Kant Rohit
Vs.
State of Bihar & Ors.**

Ajay Kant Rohit

Vill. - Rohtas Nagar Panchayat,
District - Rohtas, Bihar - 821311

(Applicant)

State of Bihar

through Secretary,
Environment, Forest and Climate Change Department,
Government of Bihar

(Respondent No. 1)

Bihar Pollution Control Board

Parivesh Bhawan,
Plot No. NS-B/2 Patilputra Industrial Area,
Patna (Bihar) - 800 010

Email - msbspbcb-bih@gov.in, bspcb@yahoo.com **(Respondent No. 2)**

District Magistrate, Rohtas

Collectorate Campus, Sasaram,
Bihar - 821115

(Respondent No. 3)

O.A No- 45/2025/EZ

1

NATIONAL GREEN TRIBUNAL
EZB, KOLKATA
DY. No: 552/2025/EZ
DATE: 19/03/2025
Sign. of receiving Officer.....

NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

Original Application No 36/2025/PB
Ajay Kant Rohit vs. State of Bihar & Ors.

Date

Received the case record of Original Application no. 36/2025/PB from the Consultant (Judicial), NGT, PB, New Delhi by email dated 24.02.2025, which appears to have been taken cognizance on the basis of letter petition sent by Ajay Kant Rohit alleging the pollution to Avasani river by dumping of chicken waste and garbage dump with further allegation that Nagar Panchayat Rohtas is polluting the river water by releasing polluted drain water into the river.

Vide order dated 11.02.2025 of PB, following have been impleaded as respondents:

1. State of Bihar through Secretary, Environment, Forest and Climate Change Department, Government of Bihar
2. Bihar Pollution Control Board (BPCB)
3. District Magistrate, Rohtas and notice has been directed to be issued.

Further, a Joint Committee comprising of representatives of the Bihar Pollution Control Board and District Magistrate, Rohtas has also been constituted with Bihar PCB as nodal agency.

It has further been directed to list the matter before the Eastern Zone Bench of this Tribunal at Kolkata on 02.04.2025.

Submitted for kind perusal and appropriate direction to renumber the O.A. at NGT, EZB, Kolkata. Post renumbering, the case may be listed on 02.04.2025 as fixed and notice may be issued to the respondents as directed.

Submitted please.

Shoban
01/03/2025
Section Officer

B. Pramanick
01.03.25
Ld. Deputy Registrar

O.A may be registered
Deep Singh
Ld. Registrar 01.3.25

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 33/2025
Hari Devangan Vs State of Chhattisgarh
&

Original Application No. 35/2025
Ram Singh Vs State of Rajasthan & Ors.
&

Original Application No. 38/2025
Narender Singh Vs State of Madhya Pradesh & Ors.
&

Original Application No. 39/2025
Narender Singh Vs State of Madhya Pradesh & Ors.
&

Original Application No. 57/2025
Mani Ram Saini & Ors. Vs State of Rajasthan
&

Original Application No. 58/2025
Sarwar Khan Vs State of Rajasthan
&

Original Application No. 36/2025
Ajay Kant Rohit Vs State of Bihar
&

Original Application No. 41/2025
Mukul Haloi & Anr. Vs State of Assam & Ors.
&

Original Application No. 1261/2024
Smir Malo & Ors. Vs State of West Bengal & Ors.
&

Original Application No. 40/2025
Anwar Husain & Ors. Vs Union Territory of Lakshadweep & Ors.

It is submitted that the matters abovementioned were listed before Court No. 2 consisting of Hon'ble Mr. Justice Arun Kumar Tyagi, Judicial Member & Hon'ble Dr. Afroz Ahmad, Expert Member on 10.02.2025, 11.02.2025, 12.02.2025 & 14.02.2025 when the Hon'ble Tribunal while passing certain directions, inter-alia directed to list the above matters before the **Central Zone Bench at Bhopal & Eastern Zone Bench at Kolkata** respectively of this Tribunal after obtaining orders from Hon'ble the Chairperson for transfer of the cases.

In view of the above, as directed, file is submitted seeking following directions :

- (i) O.A. No. 33/2025, 35/2025, 38/2025, 39/2025, 57/2025 & 58/2025 may be transferred to Central Zonal Bench, Bhopal.
- (ii) O.A. No. 1261/2024, 36/2025 & 41/2025 may be transferred to Eastern Zonal Bench, Kolkata.
- (iii) O.A. No. 40/2025 may be transferred to Southern Zonal Bench, Chennai.
- (iv) Any other direction as deemed fit and proper.

[Signature]
Section Officer
[Signature]
Consultant (Judicial)

Ld. Dy. Registrar *Submitted for approval of X name*
[Signature]
28/2/25

(3)

**National Green Tribunal
Principal Bench
Faridkot House Copernicus Marg, New Delhi-110001**

**NGT/PB/04/PG/2024
Dated: 19.12.2024**

**Sub: Submission of Public Grievances/Complaints/Letter Petitions vide diary
Nos. 2194-2280/LP/2024.**

It is submitted that Public Grievances/Complaints/Letter Petitions have been received through E-mails/Speed post from different corners seeking redressal. Same may be treated as Letter Petitions (LPs) for the purposes of scrutiny.

Vide order dated 28.03.2019 (Flag 'A') Letter petitions/Public Grievances/Complaints are to be placed before the Hon'ble Member, after scrutiny by Research Co-ordinator, and thereafter, same are to be placed before the Hon'ble Chairperson for final approval.

Further, In terms of order dated 17.11.2021, (Flag 'B') Hon'ble Mr. Justice Brijesh Sethi and Hon'ble Mr. Justice Sudhir Agarwal (HJM) were nominated/recommended for considering the Public Grievances/Complaints/Letter Petitions. However, Hon'ble Mr. Justice Brijesh Sethi has demitted the office on 21.03.2022, consequent upon his resignation from the post of Judicial Member, NGT. Therefore, LPs file may be placed before Hon'ble Mr. Justice Sudhir Agarwal (HJM) for consideration.

Accordingly, the details of Letter Petitions dated 21st Nov to 09th Dec 2024, so received vide diary Nos. 2194-2280/LP/2024 which may be related to environment and matters connected thereto, are placed opposite, as per Annexure - A.

Submitted for kind perusal and necessary order/directions please.

Lata Pujari
(Lata Pujari)
MTS

(Ashok Kumar)
Consultant, PG

(Ms. Pratima Akolkar)
Research Co-ordinator

Placed at Flag 'A' (Annexure - 'A') is a statement on Letter Petitions (LPs) received during 21st Nov to 09th Dec 2024. These LPs have been studied and accordingly LPs No. 2259, 2260, 2261, 2275, 2276, 2277, 2278, 2279 and 2280 (Sr. 66,67,68,82,83,84,85,86, and 87 at Annexure - A) are proposed for kind approval of Hon'ble Mr. Justice Sudhir Agarwal (HJM), for placing before the Hon'ble Court. Rest of the LPs which found not substantive and not fit as per scrutiny/criteria may be rejected.

Pratima
19.12.2024

2218/DR
24/12/2024

Ld. DR
24/12/24

2145/RG
24/12/2024

Ld. PG
*Submitted for kind perusal and appropriate
direction / approval of above*

Hon'ble Mr. Justice Sudhir Agarwal (HJM)

(4)

Contd. from pre page

01/PG-UP/25
dt. 03/01/2025

Hon'ble Chairperson

13/1/2025

The following UP's have been registered as OA's.
Details of the UP's given below:-

- ① UP No. 2259 of 2024 - OA No. 33 of 2025
- ② UP No. 2260 of 2024 - OA No. 34 of 2025
- ③ UP No. 2261 of 2024 - OA No. 35 of 2025
- ④ UP No. 2275 of 2024 - OA No. 36 of 2025
- ⑤ UP No. 2276 of 2024 - OA No. 37 of 2025
- ⑥ UP No. 2277 of 2024 - OA No. 38 of 2025
- ⑦ UP No. 2278 of 2024 - OA No. 39 of 2025
- ⑧ UP No. 2279 of 2024 - OA No. 40 of 2025
- ⑨ UP No. 2280 of 2024 - OA No. 41 of 2025

Chandan Kumar Singh
27/01/2025

Const (Filing)

may please list the said matters before
the Hon. court.

A Kumar
28/1/2025
const (F) const (W)

Id DR - Matter may be listed before court no 2.

Court (Judicial)

27/1/25



Observations of Research Coordinator as per Rule 9, Form 4 of NGT Act, 2010

Letter Petition (Regn No.2275/LP/2024) dated 09.12.2024

Diary no. 2194-2280/LP/2024

dated 21.11.2024 to 09.12.2024

S. n o.	Issue raised	Significance	Suggested solutions
1	<p>Illegal discharge of waste water of drain into Avsani Nadi in Nagar Panchayat Rohtas, District Rohtas, Bihar, by the Nagar Panchayat Rohtas causing damage to environment of river due to water pollution. There is also illegal dumping of poultry carcass directly into river thrown from the river bridge, in violation of environmental norms threatening the total existence of river and depriving the local residents and wildlife from a clean water resource. <u>Photographs are enclosed.</u></p>	<p><i>Ausane River, a tributary of Son River, Son River, principal southern tributary of the Ganges (Ganga) River, rising in Madhya Pradesh state, central India. It flows north past Manpur and then turns northeast. The river cuts through the Kaimur Range and joins the Ganges above Patna, after a 487-mile (784-km) course.</i></p> <p>Following matters have been considered by Tribunal pertaining to non-compliance of Notification dated 07.10.2016 issued by Ministry of Water Resources, River Development and Ganga Rejuvenation titled as 'River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016'</p> <p>1. Original Application No. 491/2024 News item titled "Ganga water unsafe even for bathing says Bihar govt report on river pollution" appearing in Hindustan Times dated 26.02.2024 dated 12.08.2024, Bihar. The Tribunal is considering the status of pollution of river Ganga and other rivers in State of Bihar. 2. The Tribunal on 02.05.2024 had impleaded the respondents and had issued notice to them. 3. The report dated 09.08.2024 has been filed by the Central Pollution Control Board (CPCB) enclosing therewith the minutes of 18th meeting of Central Empowered Committee which was constituted by the NGT in OA No. 673/2018. In the said minutes, the status of polluted river stretches in the State of Bihar and the gap in sewage treatment is noted as under: "29. Bihar Director (T), NMCG informed that the number of polluted have increase from 6 to 18 in the State, with most of the newly added river stretches in Priority IV and V. There is deterioration in water</p>	<p>Application may be considered in view of observation of Tribunal on relevant matter as referred.</p>

Patina
19.12.2024

		<p>quality of Sirsia, Ganga Poonpun, Ramrekha, Sikhravana. The State has been directed to submit proposal for treated effluent disposal line variation to NMCG. The progress of on-going STP projects is good. The existing 7 STPs have adequate disinfection facilities, still are reported to be noncompliant to the Faecal Coliform norms. Director (T), NMCG informed that proposal having variations shall be taken up in upcoming EC meeting. MS, Bihar PCB informed that as per the latest water quality monitoring reports of 2022 and 2023, there is improvement in the water quality of the 18 polluted river stretches and at least 6 of the stretches can be delisted from the list. The Chair directed NMCG for a DO letter to Railways. State was directed to ensure regular compliance monitoring of the STPs including surprise inspections to verify whether the disinfection units in the STPs are operational. State to ensure that the water quality of River Ganga does not deteriorate further and efforts should be put in improving the water quality of the rivers.” 3 4. The above minutes of the meeting clearly reveal that number of polluted stretches of rivers in Bihar have increased in course of time meaning thereby the condition has not improved in the State of Bihar. 5. National Mission for Clean Ganga (NMCG) has also filed the report dated 30.07.2024 summarising the status of STPs in Bihar as under: “3.1 The STP status in Bihar is summarized as below: NMCG has provided financial assistance for 32 STP projects having cumulative capacity of 740.60 MID in Bihar amounting to Rs. 4866.11 Crore under Namami Gange Program. All these .STP projects have provision for treatment of Faecal Coliform and disinfection as per the required standards. The district/town-wise details of these STPs and their current status are as under:</p> <p>S No. District Town Capacity in MLD Sanctioned cost (Rs. In Cr) 31 Rohtas Dehri On Sone 21 63.89 Under Progress.</p> <p>The water quality status of river Ganga in Bihar between January to</p>	
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Rakina
15.12.2027

		<p>December 2023 and January to March 2024 is disclosed as under: "iii. The analysis of data for the year 2023 (Jan to Dec) and 2024 (Jan to March) in Bihar indicates: i. River water quality is meeting the primary water quality bathing criteria w.r.t. pH (Median) at all the locations in river Ganga in Bihar. ii. River water quality is meeting the primary water quality bathing criteria w.r.t. DO (Median) at all the locations in river Ganga in Bihar. iii. River water quality is meeting the primary water quality criteria for bathing w.r.t. BOD (median) in the entire stretch river Ganga in Bihar. iv. River water quality is not meeting the primary water quality criteria for bathing wrt Faeca/ Coliform(median) in entire stretch of Bihar except one location namely Arrah Chapra Road Bridge, U/s Doriganj. v. River water quality is meeting the primary water quality w.r.t Faecal Streptococci (median) in the entire stretch of river Ganga in Bihar." 7. River water quality is either meeting only bathing criteria in respect to some norms or not even meeting bathing criteria in reference to faecal coliform. 8. In spite of the fact that no proper sewage treatment facility exists and there are no adequate STPs in Bihar and that number of polluted stretches are going up, no strict action has been taken by the NMCG. 9. Hence, Executive Director, NMCG is directed to file an affidavit disclosing the reason for not taking action against the State Authorities 5 and also not ensuring compliance of the order of the Hon'ble Supreme Court in the matter of Paryavaran Suraksha Samiti & Anr. vs. Union of India & Ors., (2017) 5 SCC 326. Let this affidavit be filed at least one week before the next date of hearing. 10. List on 25.11.2024.</p>	
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Pratima
Pratima

Pratima Akolkar
Research Co-ordinator (NGT)
13.12.2024



सेवा में

AK

akant.rohit068@gmail.com

Fri, 22 Nov 2024 9:21:51 PM +0530

To "Public Grievance" <publicgrievance-ngt@gov.in>

Tags Not in Contacts

2275/LP/2024
09/11/24

09/11/24

श्रीमान प्रधानपीठ महोदय
राष्ट्रीय हरित अधिकरण नई दिल्ली
विषय:- जल स्रोत (नदी) को दूषित होने से बचाव के सम्बंध हेतु?
महाशय

सविनय निवेदन यह कि नगर पंचायत रोहतास, जिला रोहतास, बिहार पिन न.821311 में अवसानी नदी हमारे गांव से होकर गुजरी हैं !

1. नगर पंचायत रोहतास द्वारा नाले का दूषित पाना नदी में प्रवाहित कर नदी का जल प्रदूषित किये जा रहे हैं!
2. नदी के पुल के ऊपर से नदी का पानी में मृगे का अपशिष्ट और कुड़ा पानी में डाले जा रहे जिससे नदी के भविष्य पर खतरा मँडरा रहा है!

अतः श्रीमान प्रधानपीठ से नम्र निवेदन है इस पहाड़ी नदी को अस्तित्व बचाने की जरूरत है ताकि लोगो को एवम पशु पँछी को स्वच्छ जल स्रोत उपलब्ध रहे!

"धन्यवाद "

आपका
अजय कान्त रोहित

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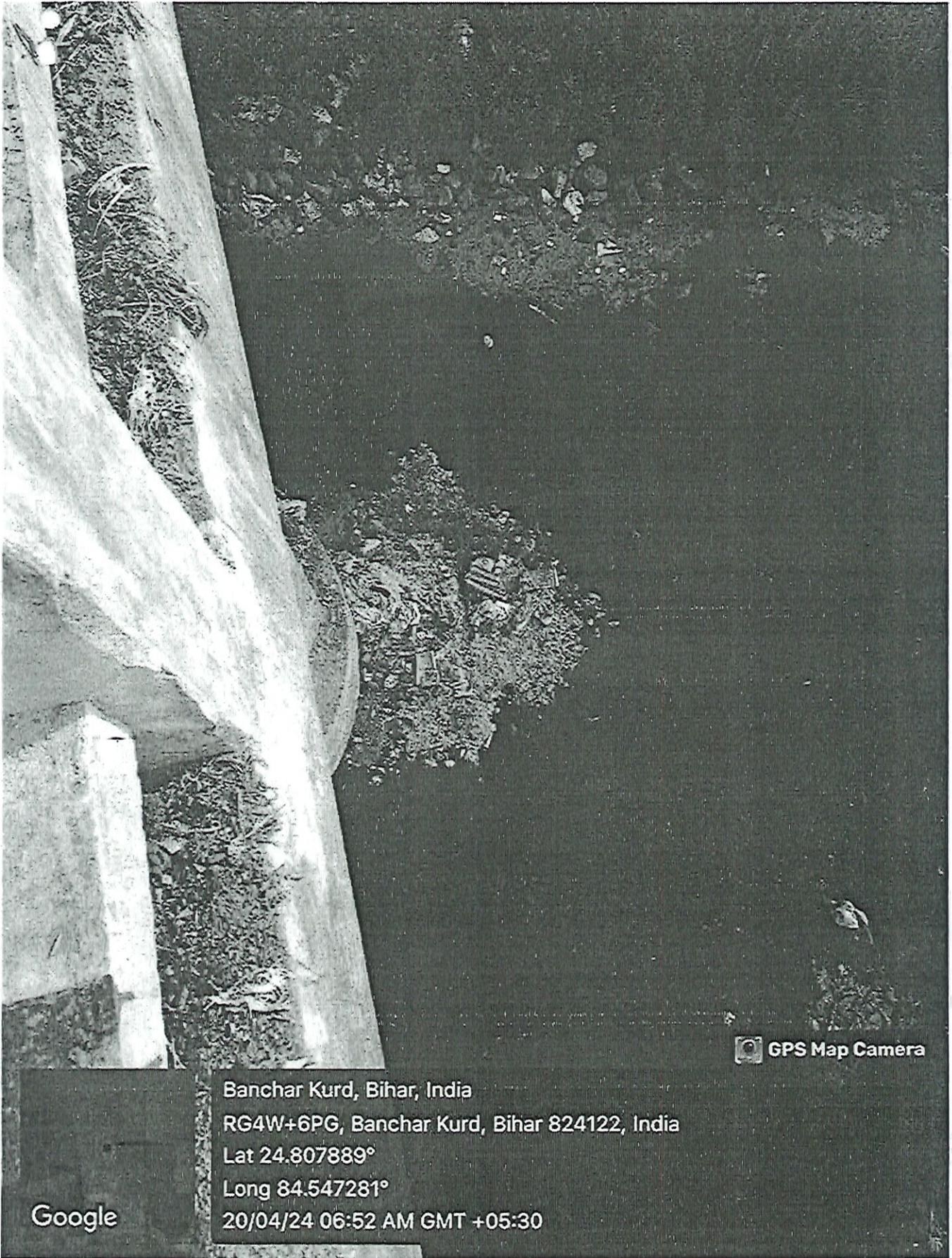
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GPS Map Camera

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ak

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To "Public Grievance" <publicgrievance-ngt@gov.in>

Tags Not in Contacts

Ajay kant rohit

Ward no. 06

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Dist- Rohtas pin no.821311

Bihar

12/11/24, 12:11 PM

Re:

11

Re:

ak

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Tags Not in Contacts

On Wed, 11 Dec 2024, 12:07 pm Ajay Kant Rohit, <akant.rohit068@gmail.com> wrote:

On Tue, 10 Dec 2024, 4:54 pm Ajay Kant Rohit, <akant.rohit068@gmail.com> wrote:

